

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Execution Petition No. 02 of 2016 in Appeal No. 188 of 2014
Execution Petition No. 03 of 2016 in Appeal No. 190 of 2014
Execution Petition No. 04 of 2016 in Appeal No. 73 of 2014
Execution Petition No. 05 of 2016 in Appeal No. 194 of 2014
Execution Petition No. 06 of 2016 in Appeal No. 192 of 2014

Dated: 27th September, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

Execution Petition No. 02 of 2016 in Appeal No. 188 of 2014

In the matter of:

**M/s Hi-Tech Industries Execution Petitioner(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. Respondent(s)**

Execution Petition No. 03 of 2016 in Appeal No. 190 of 2014

In the matter of:

**M/s Parvati Steel & Alloys Execution Petitioner(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. Respondent(s)**

Execution Petition No. 04 of 2016 in Appeal No. 73 of 2014

In the matter of:

**M/s Aditya Industries Execution Petitioner(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. Respondent(s)**

Execution Petition No. 05 of 2016 in Appeal No. 194 of 2014

In the matter of:

M/s Suraj Fabrics Industries Ltd. Execution Petitioner(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Execution Petition No. 06 of 2016 in Appeal No. 192 of 2014

In the matter of:

M/s SPS Steel Rolling Mills Ltd. Execution Petitioner(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Counsel for the Execution Petitioner(s): ---

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

At the request of the learned counsel for the appellants, list the matter for hearing on **12.10.2017**.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt